

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

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**LOK SABHA**  
**UN STARRED QUESTION NO. 4744**  
**TO BE ANSWERED ON JULY 22, 2019/ASHADHA 31, 1941 (SAKA)**  
**ATAL PENSION YOJANA**

4744. Shri Parbhubhai Nagarbhai Vasava

Will the Minister of FINANCE be pleased to state

- (a) the salient features and the details of fund and age prescribed under the Atal Pension Yojana;
- (b) the details of subscribers under the said scheme so far, State-wise including Gujarat;
- (c) whether the Government proposes to make some changes in this scheme, if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which it is likely to be implemented?

**ANSWER**

The Minister of State (Finance)  
(Shri Anurag Singh Thakur)

(a) The Atal Pension Yojana is a Government of India Scheme launched on 9th May, 2015, and became operational w.e.f. 1st June, 2015. It is open to all citizens of India between 18-40 years of age, having a savings bank account in a bank or post-office. The salient features of the scheme are as follows:

- The APY is a contributory pension scheme open to all citizens of India between 18-40 years of age. The benefits of the scheme will arise to the subscribers on attaining the age of 60 years.
- Five pension plan slabs are available under the scheme namely, Rs 1000, Rs 2000, Rs 3000, Rs 4000 and Rs 5000 guaranteed by Government of India to the subscriber at the age of 60 years. On death of subscriber, same pension to spouse is guaranteed by Government of India.
- Return of full pension corpus to nominee in the event of death of both subscriber and the spouse.
- If the actual returns during the accumulation phase are higher than the assumed returns for minimum guaranteed pension, such excess will be passed to the subscribers.

As on 13<sup>th</sup> July, 2019, a total of 17,042,689 subscribers have enrolled under the Scheme with a total corpus of Rs 7222 crore.

(b) The state-wise details of subscribers enrolled under the APY scheme as on 13<sup>th</sup> July, 2019 are at **Annexure A**. A total of 785,574 subscribers have been enrolled under APY scheme in the state of Gujarat.

(c) and (d) The Pension Fund Regulatory and Development Authority (PFRDA) has submitted a proposal to increase the limit of pension and age under Atal Pension Yojana (APY). The same is under examination in consultation with PFRDA.

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**Annexure A**

<b>Sr. No</b>	<b>Name of State</b>	<b>Number of APY Subscribers</b>
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1	Andaman & Nicobar Islands	5,083
2	Andhra Pradesh	1,064,178
3	Arunachal Pradesh	11,797
4	Assam	317,351
5	Bihar	1,683,514
6	Chandigarh	23,820
7	Chhattisgarh	272,332
8	Dadra and Nagar Haveli	19,390
9	Daman & Diu	50,949
10	Delhi	291,399
11	Goa	64,821
12	Gujarat	785,574
13	Haryana	358,156
14	Himachal Pradesh	112,522
15	Jammu & Kashmir	61,606
16	Jharkhand	392,769
17	Karnataka	1,193,275
18	Kerala	383,847
19	Lakshwadeep	4,826
20	Madhya Pradesh	839,952
21	Maharashtra	1,305,274
22	Manipur	23,938
23	Meghalaya	39,304
24	Mizoram	22,256
25	Nagaland	66,613
26	Orissa	531,322
27	Pondicherry	38,411
28	Punjab	520,400
29	Rajasthan	748,482
30	Sikkim	68,060
31	Tamil Nadu	1,347,746
32	Telangana	481,951
33	Tripura	56,363
34	Uttar Pradesh	2,531,646
35	Uttaranchal	143,279
36	West Bengal	1,178,836
	<b>Total</b>	<b>17,041,042</b>